

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

37.

C.P.(CAA)/58(MB)/2023
c/w C.A.(CAA)/126(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 16.05.2024

NAME OF THE PARTIES: Golden Porch Entertainment Private Limited

SECTION: 230-232 OF THE COMPANIES ACT, 2013.

ORDER

1. Mr. Altap Shaikh, Asst. Director, O/o the Regional Director (WR), Mumbai present. Mr. A. A. Razaq, Ld. Counsel for the Income Tax Department present.
2. Representative of the RD seeks two weeks' time to obtain information from the Income Tax Dept. and to file report.
3. List this matter on 27.06.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)